

1	2	3	4	5
23. Punjab		220486	19013	159048
24. Puducherry		-	148452	23607
25. Rajasthan		-	-	629906
26. Tamil Nadu		-	-	1019232
27. Tripura		258402	-	136592
28. Uttar Pradesh		4145925	2520514	3380290
29. Uttarakhand		338879	-	252827
30. West Bengal		4486192	708980	1728948
TOTAL		27987800	19872489	19029041

**Loss of tax benefit to companies managing their own PF trusts**

276. SHRIMATI T. RATNA BAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether at least 2000 Indian and multinational companies' managing their own provident fund trusts are likely to lose the tax relief on contributions they make to the fund because of the Ministry's inefficiency;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) how Government will protect the Provident Fund (PF) beneficiaries from such loss?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (c) The information is being collected and will be laid on the Table of the House.

**Recommendations made in Indian Labour Conference**

277. SHRI R.C. SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the 44th Session of the Indian Labour Conference (ILC) was held in Delhi recently; and

(b) if so, the details of the issues discussed therein and the recommendations made?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Yes, Sir.

(B) The 44th Session of Indian Labour Conference was held on 14th and 15th February, 2012 at Vigyan Bhavan, New Delhi. The agenda for the Conference include the following items: